

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 23rd August, 2022

No. LJ(B).83/93/291 – In exercise of the powers conferred under sub-section (1) of section 20 of the Code of Criminal Procedure 1973 and in the interest of public service, the Governor of Meghalaya is pleased to appoint Shri Baristar Niang, Block Development Officer, C& RD Block, as the Executive Magistrate within West Jaintia Hills District with immediate effect until further orders.

sd -
(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ(B).83/93/291-A,
Copy forwarded to :-

Dated Shillong, the 23rd August, 2022

1. The Deputy Commissioner, West Jaintia Hills District, Jowai with reference to his letter No. JHC.05/2021/Pt.6/361, dated 10.8.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. Shri Baristar Niang, Block Development Officer and Border Magistrate,, O/o Deputy Commissioner, West Jaintia Hills District, Jowai.
5. The Data Entry Operator, Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sammay
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department

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